

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
(NEW DELHI DISTRICT)
PATIALA HOUSE COURTS: NEW DELHI

ORDER

I, Principal District & Sessions Judge, New Delhi District hereby authorize, the following Judicial Officers to look after the urgent work under the Delhi Rent Control Act, 1958 during ensuing Winter Vacation, 2022 w.e.f. 26.12.2022 to 31.12.2022 at New Delhi District, Patiala House Courts, New Delhi on the dates mentioned below against their names:-

S.No.	Name of the Judicial Officers	Period of Detention	Court Room No.
1.	Ms. Amardeep Kaur, CJ-01	26.12.2022 & 27.12.2022	16
2.	Ms. Swati Gupta, ACJ-cum-CCJ-cum-ARC	28.12.2022 & 30.12.2022	03
3.	Ms. Vasundhara Chhaunkar, JSCC,-cum-ASCJ-GJ	31.12.2022	28

The above mentioned Judicial Officers shall hold the courts in their respective court rooms and shall be assisted by their own court staff on the dates they perform duty.

The office of New Delhi District Court will remain open daily from 10.00 AM to 05.00 PM except on Sunday and other holidays, if any.

The Judicial Officers so detained shall be entitled for compensatory leave in lieu of the actual duty performed and the leave shall be availed within a period of one year from the date of its falling due.

(DHARMESH SHARMA)
PRINCIPAL DISTRICT & SESSIONS JUDGE
NEW DELHI DISTRICT

33311-331

No. _____/Judl./WV-2022/NDD/PHC

Dated, New Delhi the 12/12/2022

Copy forwarded for information and necessary action to :

1. The Registrar General, Hon'ble Delhi High Court, New Delhi.
2. All the Principal District & Sessions Judges, New Delhi/Delhi.
3. The Officers concerned.
4. The Chief Metropolitan Magistrate, New Delhi District, Patiala House Courts, New Delhi.
5. The Branch In-Charge, Administration, Pool Car, Filing Section, Cash Branch, Accounts Branch, Care Taking, Leave Section & Computers, New Delhi District, Patiala House Courts, New Delhi.
6. The PRO/APRO, New Delhi District, Patiala House Courts, New Delhi.
7. All the Secretaries, Bar Associations, all the District Courts Complexes, New Delhi/Delhi. *PRC*
8. The Website Committee (English & Hindi), Tis Hazari Courts, Delhi.
9. P.S./Reader to the undersigned.

PRINCIPAL DISTRICT & SESSIONS JUDGE
NEW DELHI DISTRICT

